

**National Company Law Tribunal**

**Allahabad Bench**

**CP No. (IB) 233/ALD/2018**

**ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.08.2018**

**NAME OF THE COMPANY: Rahul Ferromet & Engineering Pvt Ltd V/s Bee Kay Precision ( India) Pvt Ltd**

**SECTION OF I & B CODE: 9 of IBC**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

**CP No. (IB) 233/ALD/2018**

Sh. Tanmay Chatterjee, PCS for the petitioner, is present. Learned Practising Company Secretary for the petitioner has filed Affidavit of Service, which is taken on record.

List the matter on 7<sup>th</sup> August 2018, for admission.

**Dated: 06.08.2018**

**SAROJ RAJWARE,  
MEMBER (T)**

*Typed by:  
Md. Zaid  
(Stenographer)*